

**HIGH COURT OF JUDICATURE AT ALLAHABAD**  
**NOTIFICATION**

**DATED: ALLAHABAD: MAY 09, 2017**

**No. 1351 /Admin. (Services)/2017**

Smt. **Swapna Singh**, Additional Chief Judicial Magistrate, Allahabad to be Special Chief Judicial Magistrate, Allahabad vice Sri Amit Veer Singh.

**No. 1352 /Admin. (Services)/2017**

Sri **Amit Veer Singh**, Special Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate (Northern Railway), Allahabad.

**No. 1353 /Admin. (Services)/2017**

Sri **Sushil Kumar-III**, Additional Chief Judicial Magistrate, Allahabad to be Additional Chief Judicial Magistrate, Allahabad vice Smt. Swapna Singh.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Allahabad.

**No. 1354 /Admin. (Services)/2017**

Sri **Abhishek Kumar Chaturvedi**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh to be Additional Chief Judicial Magistrate (Northern Railway), Aligarh.

**No. 1355 /Admin. (Services)/2017**

Sri **Kuldeep Singh-II**, Additional Chief Judicial Magistrate, Aligarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Aligarh.

**No. 1356 /Admin. (Services)/2017**

Sri **Tribhuwan Nath Paswan**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate (Northern Eastern Railway), Varanasi.

No. 1357 /Admin. (Services)/2017

Sri **Sudhakar Dubey**, Additional Chief Judicial Magistrate, Varanasi to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi.

**BY ORDER OF THE COURT**

**Sd/-**

**(DINESH KUMAR SINGH-I)  
REGISTRAR GENERAL**

**No. 331/Admin. (Services)/2017 Dated: Allahabad : May 09, 2017**

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow .
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Aligarh, Allahabad and Varanasi (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Deputy Registrar (Misc.), High Court, Allahabad.
15. The Section Officer (Admin.A-3), Section, High Court, Allahabad.

16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Administrative Judges, Aligarh, Allahabad & Varanasi with the request to place this notification before their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-**  
**(NALIN KANT TYAGI)**  
**I/C JOINT REGISTRAR (J) (SERVICES)**